

By E-Mail/ Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Karimganj

Dated Guwahati, the November 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. JKD/2021/4444 dated 09.11.2021

Madam,

With reference to your letter on the subject cited above, I am directed to request you to inform whether appropriate leave has been obtained by Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (S), Karimganj for the purpose of availing LTC w.e.f. 19.11.2021 to 26.11.2021 to visit Jaisalmar (Rajasthan), as it involves a few days of court working days.

Shri Acharyya may be informed accordingly.

Yours faithfully,

pdf

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/5961-5962 /A, dated- 16/11/21
Copy to:-

1. Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (S), Karimganj with reference to his letter dated 08.11.2021.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

P.10